

been received. However, the bi-weekly 181/182 Sarvodaya Express, weekly 997/998 Hapa-Jammu Tawi Express and 4 days a week 171/172 Bombay-Jammu Tawi Express run on a combined path between Vadodara-Jammu Tawi. It is, therefore, operationally not feasible to increase its frequency.

#### **Increase in Quota of Berths at Rajkot Junction**

1738. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received representations for increase in quota of berths at Rajkot junction on different trains;

(b) if so, the details thereof; and

(c) the decision taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) Three representations have been received for allotment/enhancement of reservation quotas by 151 Rajdhani Express, 25 Deluxe Express, 28 Marwar-Ranapur Express, 8 Ahmedabad-Bombay Janta Express, 506 Ashram Express, 903 Rajkot-Trivandrum Express, 931 Rajkot-Hyderabad Express and 171 Bombay-Jammu Tawi Express trains.

(c) Due to limited availability of accommodation and heavy pressure on quotas at other intermediate stations, it is difficult to make any adjustments with a view to allot/enhance any quota at Rajkot by the above mentioned trains.

#### **Additional Trains on Bombay-Rajkot Route**

1739. SHRIMATI PATEL RAMABEN

RAMJIBHAI MAVANI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the existing train service on Rajkot-Bombay route is not sufficient to cope with the increasing traffic on this route;

(b) if so, whether Government propose to introduce more trains and to convert weekly trains to daily trains to provide relief to the travelling public; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) and (c). Do not arise.

#### **Report of Railway Safety Commission on Perumon Railway Accident**

1740. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Safety Commission has submitted its final inquiry report on the train accident near Perumon (Kerala) on 8 July, 1988;

(b) if so, findings of the commission with regard to the causes of the accident; and

(c) the reaction of the Government thereto and the follow-up action taken thereon, if any?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) According to the Commissioner of Railway Safety, Southern Circle who conducted the inquiry, this accident was the result of a tornado having struck at the bridge just as the train was going over it.